

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

RAJYA SABHA

UNSTARRED QUESTION NO 1209

TO BE ANSWERED ON THURSDAY, THE 29th JULY, 2021

Tele-Law Mobile App for Para Legal Volunteers

1209 Shri John Brittas:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Tele Law initiative has succeeded in mainstreaming legal aid to the marginalized by connecting them with a dedicated pool of panel lawyers either free of cost or at nominal fees;

(b) if so, the details thereof and a State-wise break up thereof, of the frontline Para Legal Volunteers (PLV's) and Village Level Entrepreneurs (VLE's);

(c) whether Government has developed Tele-Law Mobile App for Para Legal Volunteers recently; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

(a) & (b) Yes Sir. Tele-Law programme of Government of India was initiated in 2017 with an aim to provide legal advice at pre-litigation stage to the beneficiary by connecting them with Panel Lawyers via video conferencing and telephone facilities available at the Common Service Centers (CSC) at Panchayat level. This service is free for persons entitled under Section 12 of Legal Services Authorities (LSA), Act 1987 and for others by paying Rs 30/- only per consultation. Tele-law is currently operational in 51,434 CSCs across 34 States/UTs in 633 Districts of the country. As on 23.07.2021 out of 10,32,551 beneficiaries registered, advice has been enabled to 10,23,171

beneficiaries. State-wise details of Para Legal Volunteers (PLV's) and Village Level Entrepreneurs (VLE's) is available at Annexure A.

(c)&(d)Yes Sir. Tele-Law Mobile App for Para Legal Volunteers was developed in 2019 to enable them to pre-register a Tele-law applicant and schedule his appointment with the panel lawyer on a preferred date and time. The mobile application is integrated with Tele-law dashboard to confirm and register the pre-registered cases enabling online interface between the beneficiary and the panel lawyer through video conferencing and telephone facility.

Statement as referred to in reply to the Rajya Sabha Unstarred Question No. 1209 for answering on 29.07.2021 raised by Shri John Brittas, regarding Tele-Law Mobile App for Para legal Volunteers.

A Statement containing the information of State-wise break up of Para Legal Volunteers(PLVs) and Village Level Entrepreneurs (VLE's) as on 23rd July 2021

Sr.no	State/UT	Total PLVs	Total VLEs
1	Andaman and Nicobar	0	2
2	Andhra Pradesh	1119	1748
3	Arunachal Pradesh	4	49
4	Assam	2116	2242
5	Bihar	4090	4585
6	Chhattisgarh	2734	4679
7	Dadra And Nagar Haveli & Daman And Diu	0	4
8	Goa	0	2
9	Gujarat	1710	3423
10	Haryana	2639	2839
11	Himachal Pradesh	586	855
12	Jammu & Kashmir	966	1253
13	Jharkhand	2799	2999
14	Karnataka	590	753
15	Kerala	408	559
16	Ladakh	13	13
17	Lakshadweep	0	2
18	Madhya Pradesh	3980	5680
19	Maharashtra	2595	2595
20	Manipur	106	130
21	Meghalaya	210	311
22	Mizoram	112	112
23	Nagaland	114	114
24	Odisha	1798	1989
25	Puducherry	8	11
26	Punjab	1097	1139
27	Rajasthan	815	914
28	Sikkim	32	35
29	Tamil Nadu	579	637
30	Telangana	676	715
31	Tripura	268	524
32	Uttar Pradesh	7616	8270
33	Uttarakhand	898	1195
34	West Bengal	981	1056
	Total	41659	51434

